

RAJASTHAN HIGH COURT, JODHPUR

O R D E R

No: Estt/HC/2026/ 11

Date: 08/01/2026

Following candidate who was offered appointment as System Assistant (Probationer Trainee) vide order no. Estt/HC/2025/763 dated 21.11.2025 with the direction to join his duties upto 29.11.2025. Thereafter, his joining time was extended upto 19.12.2025 vide notice dated 09.12.2025, but he failed to report for joining his duties upto extended time i.e. 19.12.2025, therefore, his appointment to the post of System Assistant is hereby cancelled with immediate effect:-

S.N.	Roll No.	Name of Candidate	D.O.B.	Gender	Original Cat./ Selected Cat.	Place of Posting
1.	12618	Ankur Jindal	12.01.1991	Male	GENERAL	RHC, Jodhpur

By Order

२०२३ ०१/८१-२०२६
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/ 37

Date: 08/01/2026

Copy forwarded to the following through e-mail /Whatsapp for information and necessary action:-

1. Registrar(Admn./Admn.(SC)/Exam./Class.-I&II/CPC/Rules/Vig/ Writs/OSD(F&I), OSD (Computer) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Confidential Section, Rajasthan High Court, Jodhpur.
3. Computer Cell, RHC, Jodhpur with the direction to upload the same on the official website of the Rajasthan High Court.
4. Concerned
5. Personal file.

२०२३ ०१/८१-२०२६
REGISTRAR (ADMN.)